NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/136A/ (IB)/2017 PETITION NUMBER : SUYOG MERCHANDISE SHIPPING PVT LTD NAME OF THE PETITIONER(S) : NISSAN MOTORS INDIA PVT LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM PJ. RISHIKESH For Petition PJ SRI GANESH 9841188677

ORDER

Le Repordet

Counsel representing both the parties are present and stated that the parties are intending to settle the matter by way of compromise and talks are in progress. They sought time to report the final outcome of the settlement talks. In view of the submissions, time is granted at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

Aashish Jain Lunia Jee Surara & Surana